COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

R.P. NO. 9 OF 2016 IN
APPEAL NO. 316 OF 2013

Dated : 25th October, 2016

In the matter of:

M/s Sai Wardha Power Co. Ltd.	**…**	**Review Petitioner (s)**
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	**…**	**Respondent(s)**

Counsel for the Review Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***22.11.2016.***

Court Master

vt